

(12A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

RA NO. 166/91  
OA No. 1210/89

DATE OF DECISION: <sup>16</sup> 7.10.1991

SHRI RAGHUBIR SINGH

APPLICANT

VERSUS

UNION OF INDIA

RESPONDENT

CORAM:

HON'BLE MR. JUSTICE AMITAV BANERJI, CHAIRMAN

HON'BLE MR. I.K. RASGOTRA, MEMBER (A)(A)

The Review Petition No. 176 has been filed seeking review of our judgment dated 3.7.1991 in OA No. 1210/89. We have considered the grounds brought out in the R.A. for our consideration and are of the view that these grounds have broadly been all dealt with in our judgement dated 3.7.1991. The issue regarding seniority of SC/ST candidates was not the issue projected before us when the case was heard. It is for the applicants and the respondents to bring all their arguments at the time of hearing of the case. They cannot advance some arguments in the final hearing and keep some reserved with them for advancement at a future date:

In any case the scope of the review application is restricted within the parameters laid down in Order no. XLVII of Code of Civil Procedure. We do not find any error apparent on the face of record nor has any new evidence been brought which was not available to the applicants, had they exercised due diligence.

In **Chandra Kanta and another V. Sheik Habib - AIR 1975 SC 1500** the Hon'ble Supreme Court has held:

"Once an order has been passed by the Court, a review thereof must be subject to the rules of the game and cannot be lightly entertained. A review of a judgement is a serious step and a resort to it is proper only where a glaring omission or patent mistake or grave error has crept in earlier by judicial fallibility. A mere repetition through

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a different counsel, of the old and overruled arguments, a second trip over ineffectually covered ground or minor mistakes of inconsequential import, are obviously insufficient."

In view of the above, the Review Application is dismissed as not maintainable.

*I.K. Rasgotra*  
(I.K. Rasgotra)  
Member (A) 18/10/1971

*AB* 10.10.71  
(Amitav Banerji)  
Chairman

/SSM/